

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	686	142	828
2	Sri Ashutosh Pandey, ADJ., (Court No. 2), Agartala	660	213	873
3	Sri Gobinda Das, ADJ., (Court No. 3), Agartala	0	116	116
4	Sri V.P. Debbarma, ADJ., (Court No. 4), Agartala	710	167	877
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	161	217	378
6	Sri S. B. Datta, Judge, Family Court, Agartala	360	208	568
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	404	304	708
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	375	11	386
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	409	13	422
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	124	798	922
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	129	1196	1325
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	182	586	768
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala (Vacant)charge remains with Smti Yashvi Taneja, CJ (Jr. Div), Court No. 1, Agartala	94	652	746
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	17	389	406
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	4	207	211
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 5, Agartala	28	630	658
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 5, Agartala	25	729	754
18	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	815	842
19	Sri Samuel Malsom, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	24	717	741
Total		4419	8110	12529
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3655	7598	11253
Total		3655	7598	11253
2	Family Court, Agartala	360	208	568
3	Addl. Judge, Family Court, Agartala	404	304	708
Grand Total		4419	8110	12529

Gomati Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	226	85	311
2	Sri Anshuman Choudhury, Additional District and Sessions Judge, Udaipur	285	92	377
3	Smti Sankari Das, Judge, Family Court, Udaipur	109	186	295
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	126	11	137
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	44	144	188
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	21	197	218
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	122	131
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	7	114	121
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Avinash Jamatia, CJ (Jr. Div)-cum-JM First Class, Amarpur	0	0	0
10	Sri Avinash Jamatia, CJ (Jr. Div)-cum-JM First Class, Amarpur	8	439	447
Total		835	1390	2225
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	718	765	1483
2	Amarpur	8	439	447
Total		726	1204	1930
3	Family Court, Udaipur	109	186	295
Grand Total		835	1390	2225

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	631	194	825
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	46	43	89
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	15	475	490
4	CJ (Jr. Div)-cum-JM First Class, Belonia (Vacant) Charge remains with Smti. Madhumita Biswas, JM., First Class-cum- Civil Judge (Jr. Div), Belonia	164	337	501
5	Smti Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	68	417	485
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant) charge remains with Smti. Swastika Das, CJ (Jr. Div)-cum- First Class, Sabroom	5	70	75
7	Smti Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	63	80
Total		946	1599	2545
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	924	1466	2390
2	Sabroom	22	133	155
Grand Total		946	1599	2545

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	143	86	229
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	24	75	99
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	53	121	174
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	75	0	75
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	65	915	980
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	114	461	575
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remains with Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	47	177	224
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	20	185	205
Total		541	2020	2561
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	488	1899	2387
Total		488	1899	2387
2	Family Court , Kailashahar	53	121	174
Grand Total		541	2020	2561

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	412	317	729
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	140	15	155
3	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	111	384	495
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smti. Lisa Debbarma, JM, 1st Class-cum- Civil Judge (Jr. Div), Dharmanagar	206	486	692
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	397	465
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	223	224
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	3	182	185
Total		941	2004	2945
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	937	1599	2536
2	Kanchanpur	4	405	409
Grand Total		941	2004	2945

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District & Sessions Judge, Sonamura (Vacant) charge remains with Sri Angshuman Debbarma , Additional District & Sessions Judge, Bishalgarh	95	179	274
2	Smti Sarmistha Mukherjee , Judge, Family Court, Sonamura	30	78	108
3	Sri Uttam Hrishidas , CJM-cum-Civil Judge (Sr. Div), Sonamura	140	314	454
4	Sri D. P. Mishra , CJ (Jr. Div)-cum- JM., First Class, Sonamura	81	137	218
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura (Vacant) charge remains with Sri D. P. Mishra , CJ (Jr. Div)-cum-JM., First Class, Sonamura	55	185	240
6	Sri Angshuman Debbarma , Additional District & Sessions Judge, Bishalgarh	180	207	387
7	Smti Nandita Bhattacharyya , SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	29	1201	1230
8	Smti Mitra Das , CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	64	862	926
Total		674	3163	3837
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	371	815	1186
2	Bishalgarh	273	2270	2543
Total		644	3085	3729
3	Family Court , Sonamura	30	78	108
Grand Total		674	3163	3837

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	150	247	397
2	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	48	66	114
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	34	53	87
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	9	427	436
5	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant) charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum-Civil Judge(Jr.Div), Khowai	30	307	337
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	291	311
Total		291	1391	1682
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	243	1325	1568
2	Judge, Family Court, Khowai	48	66	114
Grand Total		291	1391	1682

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2020				
Court- wise pendency of Cases as on 31.03.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant) charge remain with Sri H. Chakrabarti , Additional District & Sessions Judge, Kamalpur	45	126	171
2	Sri Manabendra Debbarma Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	105	123
3	Sri Sanjoy Bhattacharjee , Judge, Family Court, Ambassa,	10	4	14
4	Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa (vacant)	0	0	0
5	Sri Satyajit Das , , CJM-cum-Civil Judge (Sr. Div), Ambassa	46	64	110
6	Sri Ramanuj Bhattacharjee , CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	60	70
7	Sri Hrishikesh Chakrabarti , Additional District & Sessions Judge, Kamalpur	71	125	196
8	Smti Jekashmee Debbarma , SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	172	175
9	Sri Bikash Debbarma , CJ (Jr. Div)-cum-JM., First Class, Kamalpur	24	291	315
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, (vacant)charge remains with Sri Abhijit Adhikari , Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	271	279
11	Sri Abhijit Adhikari , Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div)., Gandacherra (Vacant), charge remains with Sri G. K. Shahi , Civil Judge (Jr. Div) -cum-Judicial Magistrate, First Class, Gandacherra	0	61	61
13	Sri G. K. Shahi , Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
Total		246	1300	1546
Station-wise pendency of Cases as on 31.03.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	119	355	474
2	Kamalpur	98	588	686
3	Longtharai Valley	19	285	304
4	Gandacherra	0	68	68
Total		236	1296	1532
5	Family Court, Ambassa	10	4	14
Grand Total		246	1300	1546

District-wise pendency of Civil and Criminal Cases as on 31.03.2020

SI No.	Name of the District	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4419	8110	12529
2	Gomati Judicial District, Udaipur	835	1390	2225
3	South Tripura Judicial District, Belonia	946	1599	2545
4	Unakoti Judicial District, Kailashahar	541	2020	2561
5	North Tripura Judicial District, Dharmanagar	941	2004	2945
6	Sepahijala Judicial District, Sonamura	674	3163	3837
7	Khowai Judicial District, Khowai	291	1391	1682
8	Dhalai Judicial District, Ambassa	246	1300	1546
Total		8893	20977	29870